



**Government of West Bengal
Department of Environment**

Prani Sampad Bhawan, 5th Floor, LB-2, Sect-III, Saltlake Kolkata-106.

Memo No: 2847/EN/3C-19/2019(Part-IV)

Date: 18/12/2023

From
Smt. Roshni Sen, IAS
Principal Secretary
Environment Department
Govt. of West Bengal

To
The Registrar General,
National Green Tribunal
Principal Bench
Faridkot House
Copernicus Marg
New Delhi- 110001.

Sub: Half Yearly Compliance Report of State of West Bengal

Ref: Orders of the Hon'ble National Green Tribunal passed in connection with O.A No. 606/2018 [Re. Compliance of Municipal Solid Waste Management Rules, 2016 and other environmental issues].

Sir,

Enclosed please find the Half Yearly compliance report of the State of West Bengal in respect of Solid Waste Management and Liquid Waste Management in the State of West Bengal prepared in terms of the order of the Hon'ble National Green Tribunal dated 01.09.2022 and 21.12.2022.

This report has been compiled on the basis of the compliance reports obtained from Urban Development & Municipal Affairs Department, Panchayat and Rural Development Department.

This is for your information and necessary action please.

Encl: As stated above

Sd/-

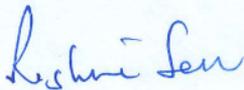
Principal Secretary
Environment Department

Memo No. 2847/EN/3C-19/2019(Part-IV)

Date: 18/12/2023

Copy forwarded to:

Member Secretary, Central Pollution Control Board, Central Pollution Control Board, Parivesh Bhawan, East Arjun Nagar, Delhi- 110032- For information and necessary action.


Principal Secretary
Environment Department



**Before the National Green Tribunal,
Principal Bench, New Delhi**

**Report of Government of West Bengal regarding
Compliance of Solid Waste and Liquid Waste
Management**

**In Original Application : 606/2018
(Re. Compliance of Municipal Solid Waste Management Rules, 2016)**

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Synopsis

The Department of Environment, Government of West Bengal has received the present status report of compliance with regard to the Solid Waste Management from State Urban Development Agency and Panchayat Rural Development Department and also received progress reports of Liquid Waste Management and Utilization of Dedicated Ring Fenced Account from Department of Urban Development and Municipal Affairs Department, Government of West Bengal.

As per the reports obtained from different Stake holders present status is as follows:-

Solid Waste Management:- In Urban West Bengal total quantity of Municipal Solid Waste generated and collected is 13469 TPD to the disposal site. Approximately 62% of waste is segregated for further processing as per Solid Waste Management Rules, 2016 and transported. State policy and strategies along with DPR have been prepared and notified for all 125 ULBs. In West Bengal 123 dumpsites has been identified. Bio-mining has commenced in 113 dumpsites. Till date 69 dumpsites has been cleared. A detailed report of State Urban Development Agency(SUDA) in the format prepared by the Central Pollution Control Board is annexed as **ANNEXURE- A**.

The compliance report of the Panchayat and Rural Development Department, Government of West Bengal with regard to Solid Waste Management is annexed as **ANNEXURE- B**.

Liquid Waste Management :- Presently in West Bengal 1647.6 MLD liquid wastes are being treated through 45 STPs including East Kolkata Wetland. 11 STPs of 222.6 MLD is under construction and 8 STPs of 361.7 MLD is under renovation. There are also 30 STPs of 665 MLD capacity, under proposal or tender stage.

Utilization of Ring Fenced Fund :- Till date total amount of AA & FS from ring fenced account is 213021.358 Lakh and total amount released out of the ring fenced account is 13710.46 Lakh for the purpose of Solid Waste Management and Liquid Waste Management as per the direction of the Hon'ble National Green Tribunal.

Report of Urban Development and Municipal Affairs Department, Government of West Bengal regarding Liquid Waste Management and Utilisation of Ring Fenced Fund is annexed as **Annexure-C**

Monitoring Mechanism:-

Apart from Departmental monitoring, the Chief Secretary, Government of West Bengal has held meeting to review the progress on 19.05.2023. Minutes of the meeting are also annexed as **Annexure - D**

UDMA-15011(15)/8/2022-LS-UD SEC-Dept. of UDMA-Part(1)
3995536/2023/LS-MA(SECTION)(UDMA)

Report as on October, 2023

S.N.	Questions	Remarks				
1	Numbers of ULBs	125				
2	Over all waste management status in States/UTs					
a	Quantity of MSW generated (TPD)	13469				
b	Quantity of MSW collected (TPD)	13469				
c	Quantity of MSW segregated & transported (TPD)	8713				
d	Quantity of MSW processed (TPD)	3300				
e	Quantity of MSW disposed in secured land fill site (TPD)	1187				
f	Gap in Solid Waste Management UTs (TPD) [2(a)- 2(d)- 2(e)]	8982				
g	Solid Waste Management Plan	State Policy and Strategy Notified and DPR of 125 ULBs prepared.				
3	Waste Collection		Existing	Target	Gap	Timeframe
a	ULBs in which waste door-to-door collection is implemented(No.)	125	125	0	-	
b	ULBs in which segregation of waste is implemented (No.)	122	125	3	December, 2023	
c	ULBs in which transportation of segregated waste is implemented (No.)	122	125	3	December, 2023	
4	Waste Processing					
a	Material Recovery facilities					
(i)	Total Capacity (TPD)	748	1645	897		
(ii)	Number	132	466	334	December, 2023	
(iii)	Number of ULBs covered	71	125	54	December, 2023	
b	Recycling					
(i)	Total Capacity (TPD)	748	1645	897		
(ii)	Number	134	466	332	December, 2023	
(iii)	Number of ULBs covered	71	125	54	December, 2023	
c	Composting					
(i)	Total Capacity (TPD)	3276.8	6855	3578.2	December, 2024	
(ii)	Number	62	125	63		In the event of Installation of machineries already matured tenders a total of 6603 TPD MSW will be processed which is 48% of total MSW
(iii)	Number of ULBs covered	67	125	58	December, 2024	
d	Biomethanation					
(i)	Total Capacity (TPD)	17	500	483		*No. of units to be developed as per requirement and as per recommendation of State Level Task Force.
(ii)	Number	2				
(iii)	Number of ULBs covered	2				
e	RDF					
(i)	Total Capacity (TPD)	NIL	To be developed if needed.			
(ii)	Number	NIL				
(iii)	Number of ULBs covered	NIL				
f	Waste to Energy Plants					
(i)	Total Capacity (TPD)	6.2	To be developed if needed.			
(ii)	Number	1				

UDMA-15011(15)/8/2022-LS-UD SEC-Dept. of UDMA-Part(1)

3995536/2023/LS-MA(SECTION)(UDMA)

	(iv) Number of ULBs covered	1			
4	Waste Disposal				
a	Landfill				
	(i) Total Capacity (T)	1187	2742	1555	December, 2023
	(ii) Number	6	26	20	
	(iii) Number of ULBs covered	12	125	113	
5	Legacy Waste Waste management				
a	Number of dumpsites (No.)	123			
b	Quantity of Waste dumped at dumpsites (Tons)	110.20 lakh			
c	Number of dumpsites cleared (No.)	69			
d	Number of dumpsites in which biomining has commenced (No.)	113			
e	Time frame for clearing all dumpsites	December, 2024			
6	Other Information				
a	Information regarding development of model towns/cities/villages	Action plan prepared. Based on that, waste processing facilities are in the process of development for making these Model Cities SWM compliant within December, 2024. Intensive IEC activities undertaken.			
b	Creation of Environmental cell	Yes			
c	Standardization of rates for procurement of services/equipment (to do away with the tendering process) required for solid waste management	Procured through GeM			

Improvements Since Last Hearing				
	Item	Present Status	Status at the time of last hearing	Whether directed timelines have been adhered or not ?
1	Door-to-door collection (%)	100	99.85	Yes. But due to outbreak of second wave of Covid 19 and heavy rain Progress hampered to some extent.
2	Source segregation of waste (%)	64.69	62.09	
3	Waste Processing (TPD)	3300	3053	
4	Dumpsites capped (No.)	1	1	
5	Dumpsites Bio-remediated (No.)	69	26	

[Signature]
31/10/2023

UDMA-15011(15)/8/2022-LS-UD SEC-Dept. of UDMA-Part(1)
4005210/2023/LS-MA(SECTION)(UDMA)

1010/110

GOVERNMENT OF WEST BENGAL
PANCHAYATS & RURAL DEVELOPMENT DEPARTMENT
Joint Administrative Building (6th to 10th Floors), HC-7, Sector-III
Bidhannagar, Kolkata-700106



Memo No. *6436* (2)-PRD-24023(11)/1/2020

Kolkata, dated 03.11.2023

From: State Coordinator, SBM (G) &
Ex-officio Joint Secretary to the Govt. of West Bengal

To: 1) Chief Executive Officer
Kolkata Metropolitan Development Authority
2) Additional Secretary to the Govt. of West Bengal
Department of Environment

Sub: Status report on SLWM in October 2023 on the directives of Hon'ble NGT – reg.

Madam/ Sir,

With reference to the subject cited above, please find status report on Solid & Liquid Waste Management (SLWM) for the month of October 2023 in respect of 69 Model GPs in connection with the compliance of directives of Hon'ble National Green Tribunal as per the O.A. No. 606/ 2018 for your kind perusal and necessary action.

Yours faithfully,

203/11/23

State Coordinator, SBM (G) &

Ex-officio Joint Secretary to the Govt. of West Bengal

UDMA-15011(15)/8/2022-LS-UD SEC-Dept. of UDMA-Part(1)
4005210/2023/LS-MA(SECTION)(UDMA)

**Status report on Solid Waste Management in 69 NGT model GPs (also LWM)
(as per O.A. No. 606/2018 of the directives of Hon'ble NGT)
(as on 31.10.2023)**

Sl. No.		Item	Performance
1.	General Profile	No. & Name of Districts involved	23
2		No. of Blocks involved	66
3		No. of GPs involved	69
4		No. of Sansad involved	1,048
5		No. of total household of Gram Panchayats	3,05,229
6	Progress of SWM	No. of GPs where IEC done	69
7		No. & Name of Districts where SWM activity undertaken	23
8		No. of Blocks where SWM activity undertaken	66
9		No. of GPs where SWM activity undertaken	69
10		No. of Sansad where SWM activity undertaken	541
11		Total no. of household covered by SWM	1,21,056
12		No. of GP for which DPR has been prepared	69
13		No. of GP for which DPR has been approved by P&RDD	69
14		No. of household where composting is done at household level	17,583
15		No. of GP wherein land has been identified for CPU	69
16		No. of GP wherein CPU is under construction	04
17		No. of GP wherein construction of CPU is completed	65
18		No. of GP where CPU is functional	51
19		No. of household where segregation is done	50,067
20		No. of households wherefrom solid waste is collected	62,740
21		No. of GPs where use of plastic (< 75 micron) banned	52
22		No. of GPs where networking of vendors for recyclable wastes done	15
23		No. of PWMU established	07

L 03.11.23
State Coordinator, SBM (G) &

Ex-officio Joint Secretary to the Govt. of West Bengal

**GOVERNMENT OF WEST BENGAL
DEPARTMENT OF URBAN DEVELOPMENT & MUNICIPAL AFFAIRS
NAGARAYAN, DF-8, SECTOR-I,
SALT LAKE CITY, KOLKATA 700064**

No. 112/UDMA-15011(15)/8/2022-LS-UD SEC-Dept. of UDMA-Part(1) Dated, Kolkata, 12th December, 2023.

From : Smt. Nandini Ghosh, IAS, Sr. Special Secretary, UD & MA Department.
To : The Principal Secretary, Environment Department

Sub: Compliance Report on the progress of Liquid Waste Management and dedicated Ring Fenced Account with respect to the order passed by Hon[']ble NGT under OA No. 606/2018.

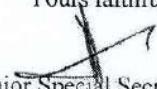
Madam,

With reference to the above subject, I am directed to attach herewith an Updated Report with respect to the progress of **Liquid Waste Management and dedicated Ring Fenced Account** (held with SUDA).

This is for your kind perusal and further necessary actions.

Encl: Annexure-I,II, III.

Yours faithfully,

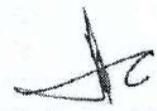

Senior Special Secretary

No. 112/1/UDMA-15011(15)/8/2022-LS-UD SEC-Dept. of UDMA-Part(1) Dated, Kolkata, 12th December, 2023.

Copy forwarded for kind information to:

1. Principal Secretary, Department of UDMA & Executive Chairperson, WBSPMG
2. CEO, KMDA
3. Commissioner in the rank of Principal Secretary, KMC
4. Member Secretary, WBPCB
5. Executive Director (Projects), NMCG
6. Executive Director (Technical), NMCG
7. Program Director, WBSPMG
8. Director, SUDA
9. Additional Secretary, Budget Wing, Department of UD & MA
10. Assistant Project Director, WBSPMG
11. Chief Technical Advisor, WBPCB
12. Regional Director, CPCB
13. Director General, Tolly Nullah
14. Director General, Drainage, KMC
15. Director General, GAP KMDA
16. Chief Engineer, MED
17. Chief Engineer, GAP, KMDA
18. Chief Engineer, PHE
19. Special Law Officer, Department of UD & MA
20. Engineering Wing, WBSPMG

NANDINI GHOSH, IAS
Senior Special Secretary
Department of Urban Development &
Municipal Affairs
Govt. of West Bengal


Senior Special Secretary

NANDINI GHOSH, IAS
Senior Special Secretary
Department of Urban Development &
Municipal Affairs
Govt. of West Bengal

Annexure-I**Status of Liquid Waste Management in the Urban Areas of the State of West Bengal
updated as on Sept. 2023 for HNGT OA No. 606 of 2018.**

I. Details of Sewage Treatment Plant (Urban Area):	
a. Existing no. of operational STPs including East Kolkata Wetland and Primary Treatment facilities:	45(1647.6MLD)
b. No. of STPs under construction	11 (222.6MLD)
c. No. of STPs under renovation	8(361.7 MLD)
d. No. of STPs under proposal/tender stage	30 (665MLD)
II. Total Treatment Capacity (a+b+c+d)	2896.9MLD

Annexure-II

Details of operational STPs in the State
EA=Executing Agency

No.	Ganga River/Coastal Stretch	EA	Location	Existing STP Capacity (MLD)
1.	Ganga	KMD	Jagaddal Bhatpara New	31.00
2	Ganga	KMDA	Shyamnagar	10.00
3	Ganga	KMDA	Jagaddal Bhatpara old	9.50
4	Ganga	KMDA	Kankinara STP, Madrail, Bhatpara	10.00
5	Ganga	KMDA	STP Kalyani-I	11.00
6	Ganga	KMDA	STP Kalyani-II	10.00
7	Ganga	KMDA	Gayeshpur	8.33
8	Ganga	KMDA	Bansberia	0.30
9	Ganga	KMDA	Konnagar	22.00
10	Ganga	KMDA	Naihati	11.56
11	Vidyadhari	KMC	Bangur	52
12	Vidyadhari	KMC	Baghajatin	15
13	Vidyadhari	KMC	Hatisur	10
14	Ganga	PHED	Nabadwip Municipality Nadia	10

15	Ganga	PHED	Katwa Municipality, PurbaBurdwan	4.36
16	Ganga	PHED	Diamond Harbour Municipality	2.03
17	Ganga	PHED	Murshidabad Municipality	1.96
18	Ganga	MED	JiagunjAzimgunj Takia Oxidation Pond	0.69
19	Ganga	MED	JiagunjAzimgunj Takia Oxidation Pond	0.69
20	Vidyadhari	UDMA (SLRDC)	Kestopur	27.24
21	Coastal	PHED	DighaSankarpur Development Area	6.7
22	Vidyadhari	PHED	New Town Kolkata (Action Area IIC)	31
23	Vidyadhari	PHED	New Town Kolkata (Action Area IIB)	14
24	Ganga	KMDA	Barrackpore	18.00
25	Ganga	KMDA	Barrackpore	6.00
26	Ganga	KMDA	Halisahar	16.00
27	Ganga	KMDA	Budge-Budge	9.33
28	Vidyadhari	PHED	New Town, Rajarhat Action Area- IIID	24
29	Ganga	KMDA	Nabadwip	9.50
30	Vidyadhari	KMDA	East Kolkata Wetlands	910
31	Ganga	KMDA	Baidyabati	6.00
32	Ganga	KMDA	Bhadreswar	7.60

33	Ganga		Garulia	7.9
34	Ganga	KMDA	Chandannagar, Khalisani, Chinsurah-Hooghly	18.16
35	Ganga	KMDA	Chandannagar, Khalisani, Chinsurah-Hooghly	4.50
36	Ganga	KMDA	Titagarh	4.50
37	Ganga	KMDA	Titagarh	4.50
38	Ganga	KMDA	Bandipur (Khardaha)	14
39	Ganga	KMDA	Naihati	6.50
40	Ganga	KMDA	Panihati	12.00
41	Vidyadhari	NKDA, PHED	DhilerBheri	150
42	Damodar	KMDA/DMC	Durgapur City Centre	1
43	Ganga	KMDA/DMC	Kanchrapara	18
44	Mirik Lake	MED	Mirik	1.5
45	Dwarka	PHED	Tarapith	4.25
Primary Treatment			Kaljani/Karola/Mayurakshi/Shilabati/Kansi/Rupnarayan/Dwarkeswar/Jalangi Rivers	95
Total				1647.6

Details of STPs in the State under Renovation
EA- Executing Agency

No.	River/Coastal Stretch	EA	Location	Existing STP Capacity (MLD)	Compliance Status of STP
1.	Ganga	KMDA	Bally (Kona)- Kona, Chakpara (Anandanagargram Panchayet)	62.00	Under Rejuvenation
2.	Ganga	KMDA	Howrah-Arupara	65.00	Under Rejuvenation
3.	Ganga	KMDA	Kamarhati - Baranagar -Kamarhati, Mathkol, near Belgachia Metro Car Shed	60.00	Under Rejuvenation
4.	Ganga	PHED	Berhampore Murshidabad	3.7	Under Rejuvenation
5.	Mahananda	SJDA	Mahananda Left Bank, Siliguri	32	Under Rejuvenation
6.	Mahananda	SJDA	Jorapani & Fuleswari River, Siliguri	24	Under Rejuvenation
7.	Ganga	KMC	Garden Reach	57	Under Rejuvenation
8.	Ganga	KMC	Keorapukur	45	Under Rejuvenation
Total				361.7	

Details of under Construction STPs in the State
EA-Executing Agency

No.	River/Coastal Stretch	EA	Location	Capacity of the plant in MLD	Completion Timeline
1.	Gan ga	KM C	Joka	45	Nov 2023
2.	Ganga	KMC	M.G. Road	40	Nov 2023
3.	Ganga	KMD A	Baharampore	3.50	Mar 2024
4.	Gan ga	KM DA	Raghunathganj	5.00	Mar 2024
5.	Gan ga	KM D	Jangipur	8.00	Mar 2024
6.	Gan ga	KMC	Rania	23	Nov 2023
7.	Churni	KMD A	Sreenathpur	4	November, 2023
8.	Churni	KMDA	Silver Jubilee Road	2.6	November, 2023
9.	Ganga	KMDA	Hooghly- Chinsurah	26.5	Mar 2024
10.	Ganga	KMDA	Maheshtala	35	June 2024
11.	Ganga	KMDA	North- Barrackpore	30	July 2025
Total				222.6	

Details of proposed STPs in the State
EA-Executing Agency

No.	River/Coastal Stretch	EA	Location	Capacity of the STP proposed in MLD
1.	Ganga	KMC	Bansdroni (TNP)	11.6
2.	Ganga	KMC	Golf Green (TNP)	3.5
3.	Ganga	KMC	Birji Road (TNP)	10
4.	Ganga	KMC	L.S.10	16
5.	Ganga	KMC	DhankhetiNikashi	25
6.	Ganga	KMC	Bhanga Khal, Garden Reach	35
7.	Vidyadhari	KMC	Borough-XII	70
8.	Churni	KMDA	Jianagar	5.2
9.	Ganga	KMDA	North-Barrackpore	8
10	Ganga	MED	Katwa	11
11	Ganga	MED	Katwa	2.5

12	Ganga	MED	Santipur	18.1
13	Ganga	MED	Chakdah	15
14	Ganga	MED	Murshidabad	2.9
15	Ganga	MED	Jaganj-Azimganj	1.5
16	Ganga	MED	Diamond-Harbour	10.4
17	Ganga	KMDA	Uuteria	11
18	Ganga	KMDA	Kestopur	41
19	Vidyadhari	KMDA	Baranagar	8.7
20	Vidyadhari	KMDA	North Dumdum	33
21	Vidyadhari	KMDA	South Dumdum	27
22	Vidyadhari	BMC	Bidhanagar	7.5
23	Mahananda	SIDA	West Bank	48
24	Damodar & Barakar	KMDA	4 STPs in Durgapur/Asansol	69.5

25	Ganga	KMDA	Champdani	30
26	Ganga	KMDA	Serampore	130
27	Ganga	KMDA	Krishnanagar	13.8
Total			30 STPs	665

Annexure-III**Updated status report on the Ring Fenced Public Fund Account as per directions of the Hon'ble NGT in O.A 606/2018 dated 01.09.2022**

In compliance with the direction of the Principal Bench of the Hon'ble NGT in the order dated 1st September, 2022, Finance Department had accorded sanction vide U.O No.3406 dated 28.10.2022 for opening of Ring Fenced Public Fund Account by depositing Rs.3500 crore as the compensation for damage to the environment due to violation of the relevant sections of the NGT Act in the State. The said account is to be operated as per directions of the Chief Secretary and utilized for restoration measures, including preventive discharge of untreated sewage and solid waste treatment/ processing facilities, as per appropriate mechanism for planning and execution in pursuance of the aforesaid order of the Hon'ble NGT.

Finance Department had further permitted to transfer this fund to the Public Account of SUDA (Solid Waste Management fund) as a separate Ring Fenced Account. Fund released by the Finance Department is specified in the U.O no.3405, 3406 & 3407, all dated 28.10.2022. Accordingly, SUDA had opened a Ring Fenced Public Fund Account with the PAO-III as a separate Deposit Account under the scheme description "Solid & Liquid Waste Management Fund", for depositing Rs. 3500 Crore in pursuance of the Order.

The Finance Department (Gr-N) vide U.O. No. 3406 dtd. 28.10.2022 had opened new heads of account '8448-00-120-Other funds-159-Solid and Liquid Waste Management Fund-07-Deposit [Receipt side]" and '8448-00-120-Other funds-159-Solid and Liquid Waste Management Fund-23-Withdrawal [Disbursement side]" towards deposit of this Rs. 3500.00 Crore .

Till 10.11.2023 out of this Rs 3500 crores (Rs 350000 lakh), **Rs. 13710.46 lakh** has been released out of ring-fenced account for the purposes as mandated by the order of Hon'ble NGT and the present balance is Rs 3362.8954 crores (Rs. 336289.54 Lakh).

Liquid Waste Management

At present, the STPs for Liquid Waste Management are getting constructed out of the funds from NMCG, AMRUT, and State Fund. Fund from this ring fenced account will be utilized for future purposes as and when required.

**Minutes of the Review Meeting chaired by Hon'ble Chief Secretary on
Liquid Waste Management held on 19.05.2023 at the Conference Hall,
Nabanna.**

Members participated in the meeting are as per annexure enclosed herewith.
Program Director, WBSPMG presented the PPT on LWM in West Bengal.

Water Quality of the Polluted River Stretches

From the presentation it appears that Water quality has been improved considerably in comparison with that of 2022. In fact, water quality of 8 Rivers including that of River Ganga out of 13 Polluted River Stretches as of now has achieved bathing standard and BOD level of each of such Rivers is equal to or less than 3 mg/l which shows the improvement. However, the water quality of river Dwarka has been deteriorated as the BOD level has been increased from 5 to 8 mg/L.

Chief Secretary instructed to explore the alternative technologies for further improving the water quality of the river and reducing the level of coliform. PHED was instructed to take necessary measures immediately for improving the water quality of river Dwarka.

[Actions: Department of UD & MA, WBSPMG, RRC, KMDA, PHED]

State Master Plan on LWM:

Preparation of Master Plan on LWM for the State for Sewerage Generation vis-à-vis GAP in the existing and planned Treatment Capacity considering Projected Population in 2042 is under process. KMDA has finalized the RFP for invitation of Tender for engagement of consultant.

Chief Secretary instructed WBSPMG to explore the sanction of the Project out of World Bank funding:

[Action: WBSPMG]

Sludge Management:

For old STPs, one tender for preparation of DPRs on Sludge Management for 24 functional STPs is under finalization and it will be placed with NMCG for funding. For New STPs, Agency will take care of the Sludge Management. NMCG is framing policy on Sludge Management.

Chief Secretary instructed WBSPMG and KMDA to coordinate with NMCG for funding this work and finalization of tender.

[Actions: KMDA, WBSPMG]

Incremental Progress on Ongoing STP Works since last Review Meeting:

Progress on ongoing work: On being pointed out by Hon'ble Chief Secretary, Program Director, WBSPMG intimated that all the other ongoing projects are maintaining timeline of completion excepting Barhampore, Jangipur & Raghunathganj STP Projects where time extension of 3 months will be required. Chief Secretary has kindly agreed for proposing three months time extension to NMCG for Barhampore, Jangipur & Raghunathganj STP Projects and instructed PD to strictly monitor the progress of the ongoing work and to ensure timely completion of the same.

[Actions: WBSPMG, KMDA, KMC]

As there were no other issues to discuss, the meeting ended with thanks to and from the chair.


Chief Secretary
to the Government of West Bengal